

**IN THE COURT OF MS. SANTOSH SNEHI MANN,
SPECIAL JUDGE (PC ACT): CBI-08: RADC: ND**

CC No. 75/11

CIS No. 188/2019

CBI Vs. Sandeep Tiwari and others

RC No. 05A/2011/AC-III/CBI/ND

**U/S: 120-B, 420, 465, 467, 468, 471 IPC and Section 13(2) r/w
13(1)(d) PC Act**

25.09.2020

*Case file taken up by Video Conferencing through unique court ID on CISCO Webex Meeting App, created under Delhi District Court domain, in reference to the **Orders No. E-10559-10644/Power Gaz./RADC/2020 dated 28.08.2020 & Power Gaz/RADC/2020/E-11430-11513 dated 02.09.2020, of Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RADC, New Delhi, with respect to the roster for Judicial Officers (For Physical Court Hearing).***

*Regular functioning of the Courts at District Courts, Delhi has been suspended since 23.03.2020 vide orders of Hon'ble High Court of Delhi received from time to time, the last such order is **No. 417/RG/DHC/2020 dt. 27.08.2020.***

Present: Sh. M. Saraswat, PP for CBI with SI Ashok Kumar,
Pairvi Officer.

Accused Mahesh Arora (A-2) & Chandra Prakash
Shivhare (A-4) on bail.

Advocate M. S. Saifullah, counsel for accused Sandeep
Tiwari (A-1) & accused Pradeep Tiwari (A-7).

Advocates Ajay Kumar Sharma & Rupali Sharma, counsels for accused Mahesh Arora (A-2).

Advocate Rajesh Khanna, counsel for accused Suresh Sharma (A-3) & Ajay Dixit (A-6).

Advocate Dr. Sushil Gupta, counsel for accused Chandra Prakash Shivhare (A-4).

Accused Pankaj Shivhare (A-5) has died and proceedings against him have abated.

Matter is at the stage of recording statements of accused persons under Section 313 CrPC.

Draft statements not submitted by the Public Prosecutor, who seeks time to file the draft statements of the accused persons u/S 313 CrPC.

Allowed.

Draft statement be filed by or before the next date of hearing.

Draft statements have already been filed by accused Mahesh Arora (A-2) & accused Chandra Prakash Shivhare (A-4) u/S 313(5) CrPC.

Put up for filing of draft statements of accused u/S 313 CrPC by the prosecution and the remaining accused, and for further proceedings now on 30.09.2020 through physical hearing in the Court room.

Digitally signed copy of the order sheet be sent to the Computer Branch, RADC for uploading it on the official website of Delhi District Courts.

Hard copy of the order sheet be placed on record in the judicial file by the Reader.

The proceedings have been dictated to Ms. Indu Sharma Bhoria, Personal Assistant by video conferencing.

(Santosh Snehi Mann)
Special Judge (PC Act), CBI-08
RADC/ND: 25.09.2020

ISB